

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/3409/2024	SANJAY NAIK VS STATE OF ODISHA	ADITI HOTA VS	JARAPADA /8 /2006 () //
2	D-BLAPL/3419/2024	SIBA JENA VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHARMASALA /193 /2021 () //
3	D-BLAPL/3429/2024	KRUSHNA CHANDRA DEO VS STATE OF ODISHA	ARIJEET MISHRA VS	BOLAGARH P.S. /4 /2024 () //
4	D-BLAPL/3430/2024	BALLAV KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JENAPUR /332 /2023 () //
5	D-BLAPL/3431/2024	ARUPA KUMAR PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOLAGARH P.S. /4 /2024 () //
6	D-BLAPL/3432/2024	DILLIP KUMAR PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOLAGARH P.S. /4 /2024 () //
7	D-BLAPL/3436/2024	PRAHALAD NAYAK VS STATE OF ODISHA	SAMBIT RAY VS	MAHILA P.S.(BBSR) /69 /2023 () //
8	D-BLAPL/3442/2024	ANWAR KHAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /32 /2022 () //
9	D-BLAPL/3450/2024	SANGRAM PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /3 /2024 () //
10	D-BLAPL/3452/2024	SADHAB @ SADHABA MALIK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	BASUDEVPUR /448 /2023 () //
11	D-BLAPL/3453/2024	MD. SAMEER @ MD. CHHOTU VS STATE OF ODISHA	RAMANIKANTA PATTNAIK VS	BARBIL /344 /2023 () //

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12	D-BLAPL/3461/2024	RABINDRA PRADHANI VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BOIPARIGUDA /60 /2021 () //
13	D-BLAPL/3464/2024	SK. ANWAR VS STATE OF ODISHA	CHHABI BEHERA VS	KHANDAGIRI P.S. /288 /2023 () //
14	D-BLAPL/3468/2024	TILU @ SRIKANTA BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MANIABANDHA /82 /2023 () //
15	D-BLAPL/3469/2024	MD. ASIF ALI VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHANUPALI /340 /2019 () //
16	D-BLAPL/3471/2024	SIBALU TUKUNA DORA @ S.TUKUNA DORA VS STATE OF ODISHA	AMIT BISWAL VS	DIGAPAHANDI /45 /2023 () //
17	D-BLAPL/3473/2024	MITHUN MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	THUAMUL RAMPUR /179 /2022 () //
18	D-BLAPL/3474/2024	RAJA NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHARAKOT PS /310 /2023 () //
19	D-BLAPL/3475/2024	SARATHI NAG VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /319 /2023 () //
20	D-BLAPL/3477/2024	LINGARAJ MEHER VS STATE OF ODISHA	SIDHARTHA DAS VS	barpalli /75 /2020 () //
21	D-BLAPL/3478/2024	HRUSHI DHARUA @ HURSI DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /41 /2023 () //
22	D-BLAPL/3480/2024	SANTOSH KALET @ SANTOSH @ MILU KALET VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /152 /2021 () //
23	D-BLAPL/3481/2024	RASMITA MOHAPATRA @ RASHMITA	ANIRUDHA DAS	/ /0

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		VS	VS	()
24	D-BLAPL/3482/2024	STATE OF ODISHA DEBENDRA BEHERA	KISHORE CHANDRA KAR	// / /0
		VS	VS	()
25	D-BLAPL/3487/2024	STATE OF ODISHA DHIRENDRA HARIJAN	ROHIT RANJAN RAY	// DABUGAM /198 /2023
		VS	VS	()
26	D-BLAPL/3488/2024	STATE OF ODISHA ARCHANA SAHANI	SUBRAT KUMAR DAS	// SAMBALPUR TOWN /445 /2023
		VS	VS	()
27	D-BLAPL/3489/2024	STATE OF ODISHA RAJESH KUMAR PRUSTY	LAMBODOR ACHARI	// BADAGADA /8 /2023
		VS	VS	()
28	D-BLAPL/3491/2024	STATE OF ODISHA NARAYAN SINGH	SANJIT MISHRA	// PURI GRPS /48 /2023
		VS	VS	()
29	D-BLAPL/3493/2024	STATE OF ODISHA JACKY KUMAR VISHWAKARMA	SUDHANSU SEKHAR DASH	// / /0
		VS	VS	()
30	D-BLAPL/3495/2024	STATE OF ODISHA MUNA ANSARI	SUDHANSU SEKHAR DASH	// / /0
		VS	VS	()
31	D-BLAPL/3497/2024	STATE OF ODISHA SUSA @ SUSHANTA MANGARAJ	RAMESH CHANDRA MAHARANA	// TANGI (KHURDA) /19 /2024
		VS	VS	()
32	D-BLAPL/3502/2024	STATE OF ODISHA SATYAJIT SAHOO @ JATIA	JYOTIRMAYA SAHOO	// CHANDRASEKHARPUR /504 /2023
		VS	VS	()
33	D-BLAPL/3503/2024	STATE OF ODISHA RAJAT KUMAR KAR	JYOTIRMAYA SAHOO	// KULIANA /3 /2024
		VS	VS	()
34	D-BLAPL/3504/2024	STATE OF ODISHA ASHISH KUMAR BARIK	SUJATA JENA	// KOMNA PS /16 /2024
		VS	VS	()

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35	D-BLAPL/3508/2024	STATE OF ODISHA NARENDRA BEHERA @ TIKI VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /825 /2023 ()
36	D-BLAPL/3509/2024	STATE OF ODISHA RAJIB KUMAR SINGH VS	SUKANTA KUMAR NAYAK VS	// DHENKANAL TOWN /893 /2023 ()
37	D-BLAPL/3511/2024	STATE OF ODISHA PRADIP KUMAR MAJHI VS	TUKUNA KUMAR MISHRA VS	// KASINAGAR /49 /2023 ()
38	D-BLAPL/3514/2024	STATE OF ODISHA SUBALA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// GOCHHAPADA /42 /2023 ()
39	D-BLAPL/3517/2024	STATE OF ODISHA KAILASH PANIGRAHI VS	DR SUBRAT KUMAR SAHU VS	// GOSANINUAGAM /73 /2010 ()
40	D-BLAPL/3523/2024	STATE OF ODISHA KARNAM ERA @ ERA MADKAMI VS	KISHORE KUMAR MISHRA VS	// MOTU /8 /2023 ()
41	D-BLAPL/3527/2024	STATE OF ODISHA GOPINATH BEHERA VS	KULDEEP MOHANTY VS	// Bamapada (Industrial Area) /40 /2023 ()
42	D-BLAPL/3530/2024	STATE OF ODISHA MIKU @ MARTYANJAYAN NAYAK VS	SOUMYA RANJAN DAS VS	// KHURDA MODEL /243 /2020 ()
43	D-BLAPL/3531/2024	STATE OF ODISHA RABINDRA KUMAR JENA VS	NIKUNJA KUMAR ROUT VS	// CUTTACK SADAR /345 /2014 ()
44	D-BLAPL/3534/2024	STATE OF ODISHA ANIL KHORA VS	PRASANTA KUMAR SAHOO VS	// POTTANGI /55 /2023 ()
45	D-BLAPL/3535/2024	STATE OF ODISHA RANI MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// JEYPORE SADAR /115 /2022 () //

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46	D-BLAPL/3536/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /431 /2022 () //
47	D-BLAPL/3539/2024	DIPTI RANJAN PARIDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	SPECIAL CRIME UNIT /15 /2023 () //
48	D-BLAPL/3540/2024	RAMA KRUSHNA PANIGRAHI @ PANIGRAHY VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDYANATHPUR /378 /2023 () //
49	D-BLAPL/3541/2024	PAPU BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PARJANG /386 /2023 () //
50	D-BLAPL/3548/2024	DIPTI RANJAN JENA @ GUNA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /225 /2022 () //
51	D-BLAPL/3550/2024	ALEKHA CHANDRA JENA @ ALEKHA KUMAR JENA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BARI /256 /2023 () //
52	D-BLAPL/3552/2024	ANIL GUNTHA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	POTTANGI /55 /2023 () //
53	D-BLAPL/3553/2024	MUNA BIDIKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GUNUPUR /98 /2023 () //
54	D-BLAPL/3556/2024	SILU @ SURYAMANI NAIK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	KHANDAPARA /52 /2022 () //
55	D-BLAPL/3565/2024	MUKESH SINGH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /695 /2023 () //
56	D-BLAPL/3566/2024	SANJAYA PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /433 /2023 () //
57	D-BLAPL/3570/2024	M. CHAKRABARTY	BIBEKANANDA MAHAPATRA	PARADEEP MODEL /446 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/3572/2024	SASWAT KUMAR DIGAL	PRAMOD CHANDRA SEJPADA	//0
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/3573/2024	SAMBIT KUMAR KHUNTIA	CHANDANA MISHRA	//0
		VS	VS	()
		ENFORCEMENT DIRECTORATE, BBSR		//
60	D-BLAPL/3578/2024	BAPI NAYAK	RAJAT KUMAR PANDA	CHAULIAGANJA /315 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/3581/2024	KALIA SABAR	SUCHIT KUMAR NAYAK	PATTAPUR (DIGAPAHANDI) /331 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/3583/2024	NITAI MANDAL	DIBYAJYOTI SAHOO	//0
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/3585/2024	PURNA CHANDRA BEHERA	SK ABDUL JABIR	PHULBANI TOWN /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	D-CMAPL/4942/2024	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD.	ADV.	//
		VS	VS	()
		AJIT KUMAR SAHU		//
65	D-CMAPL/5090/2024	FAKIR CHARAN SANGRAM SINGH	ADV.	//
		VS	VS	()
		CJ BENU GOPAL, IAS		//
66	D-CMP/4901/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//
	CMP/82/2024	VS	VS	2ND ADDITIONAL CIVIL JUDGE (SENIOR DIVISION)
		PRAVEEN CHANDRA BHANJDEO		CS/0000362/2022
67	D-CMP/4918/2024	SUKANTI SAHU	NARAYAN PRASAD PARIJA	//
		VS	VS	()
		ANNAPURNA SAHOO		//
68	D-CMP/4928/2024	DEEPIKA DASH	RANJAN KUMAR ROUT	//
		VS	VS	()

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69	D-CMP/4949/2024	G.SWATI PATRA BALARAM NAYAK VS JADUMANI DAS	SWARUP KUMAR PATNAIK VS	// // 0 //
70	D-CMP/4983/2024	DEBIDARSHANI MISHRA @ RENUPRABHA DASH VS DEBAPRASAD MISHRA	SRIKANTA MOHANTY VS	// // 0 //
71	D-CMP/5026/2024	SATAYABHAMA BEHERA VS PITABASH MUDULI @ PITA	PRAMOD KUMAR SAHOO VS	// // 0 //
72	D-CMP/5053/2024	PRABHAT RANJAN MALLICK VS PARSURAM SAMAL	SURYAKANTA DASMOHAPATRA VS	// // 0 //
73	D-CMP/5097/2024	BIBEKINI MISHRA VS NAGENDRANATH SARANGI	RAJEET ROY VS	// // 0 //
74	D-CMP/5103/2024	BIJAY KUMAR TRIPATHY VS PURNA CHANDRA PANDA	JAGAJIBAN PRADHAN VS	// // 0 //
75	D-CONTC/4898/2024	KALASHREE DASH VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// // 0 //
76	D-CONTC/4899/2024	CHANDANA MOHAPATRA VS DR. BISWAJIT GHOS, O.E.S.	ADV. VS	// // 0 //
77	D-CONTC/4902/2024	DIPTI RANJAN PRADHAN VS PRACHI PRIYADARSHINI (ORS), SUB REGR., BALIPATNA	SASANKA SEKHAR SAHOO VS	// // 0 //
78	D-CONTC/4922/2024	TRILOCHAN MANGARAJ VS KHETRABASI SAHOO, SUPERINTENDING ENGNR., R.W.S. AND S DIVN.	ADV. VS	// // 0 //
79	D-CONTC/4923/2024	GLOBAL COAL AND MINING PVT.LTD. VS RAM SUMER GUPTA, G.M.(RETD.) IB VALLEY AREA, MAHANADI COAL FIELD LTD.	ADV. VS	// // 0 //

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80	D-CONTC/4936/2024	ARUNDHATI DHAL VS ASWATHI S., I.A.S.	DAYANANDA MOHAPATRA VS	// 0 //
81	D-CONTC/4957/2024	ROSE MOHAMMAD VS AUTHORISED OFFICER,STRESSED ASSETS RECOVERY BRANCH,SBI	PRASANNA KUMAR PANDA VS	// 0 //
82	D-CONTC/4963/2024	DHANESWAR NAYAK VS JAY NARAYAN SEET, ENGINR. IN CHIEF, RWS AND S, RURAL AND WATER SUPPLY AND SANITATION, ODISHA	ADV. VS	// 0 //
83	D-CONTC/4964/2024	ARUN KUMAR MOHARANA VS S.ASWASTHI,COMMISSIONER-CUM-SECY., S. AND M. EDUCATION	JYOTIRMAY GUPTA VS	// 0 //
84	D-CONTC/4966/2024	DINESH KUMAR NAYAK VS ASWATHY S., SECY. SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// 0 //
85	D-CONTC/4976/2024	SANJEEB KUMAR PATNAIK VS SANJAY KUMAR SWAIN, I.F.S.	ADV. VS	// 0 //
86	D-CONTC/4977/2024	SURYNARAYAN SAHU VS ASWATHY S, I.A.S.	ADV VS	// 0 //
87	D-CONTC/4979/2024	DHANANJAY PRADHAN VS ASWATHY S. ,I.A.S.	ADV. VS	// 0 //
88	D-CONTC/4980/2024	BHAGIRATHI ROUT VS PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR	ADV. VS	// 0 //
89	D-CONTC/4994/2024	ANJALI MOHAPATRA VS ASWATHY S., PRINCIPAL SECY, S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
90	D-CONTC/4996/2024	SANTOSHI KONHAR VS ASWATHY S,PRINCIPAL SECY., S. AND M. EDUCATION DEPTT.	ADV. VS	// 0 //
91	D-CONTC/4998/2024	CHITTARANJAN SAHU	ADV.	//

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		VS	VS	0
92	D-CONTC/4999/2024	ASWATHY S, PRINCIPAL SECY.,S. AND M. EDUCATION DEPTT. NIRMAL CHANDRA PUTHAL	ADV.	//
		VS	VS	0
93	D-CONTC/5001/2024	ASWATHY S, PRINCIPAL SECY. SCHOOL AND MASS EDUCATION DEPT. GURU CHARAN SAHU	ADV.	//
		VS	VS	0
94	D-CONTC/5002/2024	ASWATHY S, PRINCIPAL SECY.,S. AND M. EDUCATION DEPTT MADAN MOHAN BARIK	ADV.	//
		VS	VS	0
95	D-CONTC/5005/2024	ASWATHY S, PRINCIPAL SECY. SCHOOL AND MASS EDUCATION DEPT. BIJAYARANI MISHRA	ADV.	//
		VS	VS	0
96	D-CONTC/5008/2024	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA ASKHYA KUMAR SAMAL	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
97	D-CONTC/5009/2024	ASHWANI KUMAR BHUYAN,TAHASILDAR,CHANDBALI. SANJUKTA DASH	ADV.	//
		VS	VS	0
98	D-CONTC/5024/2024	ASWASTA S, COMMNR. CUM SECY., S AND ME DEPT. AMIYA KUMAR CHOUDHURY	ADV.	//
		VS	VS	0
99	D-CONTC/5025/2024	ASWATHY S., IAS NARAYAN PATRA	ADV.	//
		VS	VS	0
100	D-CONTC/5027/2024	BINITA SENAPATI, O.E.S. SUBRAT KALYAN SWAIN	ADV.	//
		VS	VS	0
101	D-CONTC/5028/2024	BINITA SENAPATI, O.E.S. BHIMASEN DASH	ADV.	//
		VS	VS	0
102	D-CONTC/5029/2024	SATYABRATA SAHU, I.A.S. DR. SUMANTA KUMAR SAHU	ADV.	//
		VS	VS	0

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		PROF. DR. JAYASHREE DORA, DEAN AND PRINCIPAL VIMSAR, BURLA		//
103	D-CONTC/5031/2024	AKSHAYA KUMAR BAL VS	KUNAL KUMAR SWAIN VS	// 0
104	D-CONTC/5033/2024	S. ASWATHI, I.A.S. SANATAN PARIDA VS	KUNAL KUMAR SWAIN VS	// 0
105	D-CONTC/5038/2024	S. ASWATHI I.A.S. RATNAKAR NATH VS	KUNAL KUMAR SWAIN VS	// 0
106	D-CONTC/5041/2024	S.ASWATHI , I.A.S. HARA SAHOO @ HARA BEWA VS	GANESWAR BEHERA VS	// 0
107	D-CONTC/5044/2024	SURYAWANSHI MAYUR VIKAS, I.A.S. AJAYA KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// 0
108	D-CONTC/5046/2024	S. ASWATHI, I.A.S. HAREKRISHNA MAHANTA VS	KUNAL KUMAR SWAIN VS	// 0
109	D-CONTC/5051/2024	S. ASWATHI, I.A.S. PRADIP KUMAR ROUT VS	KUNAL KUMAR SWAIN VS	// 0
110	D-CONTC/5057/2024	S. ASWATHI, I.A.S. AKSHAYA KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// 0
111	D-CONTC/5058/2024	S. ASWATHI, I.A.S. BIDYADHAR MAHANTA VS	KUNAL KUMAR SWAIN VS	// 0
112	D-CONTC/5060/2024	S. ASWATHI, I.A.S. SANJEEV KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// 0
113	D-CONTC/5061/2024	S. ASWATHI, I.A.S. SANJAY KUMAR MAHANTA VS	KUNAL KUMAR SWAIN VS	// 0
		S. ASWATHI, I.A.S.		//

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114	D-CONTC/5064/2024	PITABAS PRADHAN VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
115	D-CONTC/5066/2024	LOCHAN MAHANTA VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
116	D-CONTC/5070/2024	MANOJA MANJARI KAR VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
117	D-CONTC/5072/2024	GOBINDA CHANDRA MAHARANA VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
118	D-CONTC/5074/2024	MAHESWAR DAS VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
119	D-CONTC/5076/2024	PRAVAS CHANDRA MOHANTY VS S.ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
120	D-CONTC/5077/2024	SURESH CHANDRA MAHANTA VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
121	D-CONTC/5079/2024	SUBASH CHANDRA BEHERA VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
122	D-CONTC/5082/2024	GOLAK CHANDRA PRADHAN VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
123	D-CONTC/5084/2024	KAMALAKANTA NAIK VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
124	D-CONTC/5086/2024	MANOJ KUMAR SAMAL VS S. ASWATHI, IAS	KUNAL KUMAR SWAIN VS	// 0 //
125	D-CONTC/5088/2024	PARIKSHYA MAHANTA	KUNAL KUMAR SWAIN	//

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		VS	VS	0
126	D-CONTC/5089/2024	S. ASWATHI, I.A.S. BRAJA KISHORE PANIGRAHI	KUNAL KUMAR SWAIN	//
		VS	VS	0
127	D-CONTC/5094/2024	S. ASWATHI, I.A.S. KESHAB CHANDRA SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
128	D-CONTC/5096/2024	S. ASWATHI, I.A.S. SUBHRANSHU BAGH	ADV.	//
		VS	VS	0
129	D-CONTC/5098/2024	BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT. BISWARANJAN ACHARYA	RANJIT MOHANTY	//
		VS	VS	0
130	D-CONTC/5100/2024	DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BOLANGIR RAGHUNATH BARIK	ADV.	//
		VS	VS	0
131	D-CONTC/5101/2024	SATYABRATA SAHU, I.A.S. HARIHAR DASH	ADV.	//
		VS	VS	0
132	D-CONTC/5102/2024	ANU GARG, IAS PRABHAT RANJAN BEHERA	ADV.	//
		VS	VS	0
133	D-CONTC/5105/2024	SHUBHA SARMA, I.A.S. NARAYANA HATI	ADV.	//
		VS	VS	0
134	D-CONTC/5109/2024	ASWASTHI S., I.A.S. ANIL DAS	RAJJEET ROY	//
		VS	VS	0
135	D-CONTC/5113/2024	KABINDRA KUMAR SAHOO, SECY. ,B.D.A. NIRUPAMA NAIK	ADV.	//
		VS	VS	0
136	D-CRLA/3463/2024	MANOJ PRABHAKAR KUJUR, TAHASILDAR, SAMBALPUR RUMANCHALBANCHHOR @ ROMANCHALBANCHHOR	SUSANTA KUMAR TRIPATHY	TITILAGARH /81 /2019
		VS	VS	0

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137	D-CRLA/3507/2024	STATE OF ODISHA DILLIP KUMAR SAHU VS	JYOTIRMAYA SAHOO VS	// ASKA /908 /2022 ()
138	D-CRLA/3542/2024	STATE OF ODISHA SUKADEV CHHATOI VS	BICHITRA NARAYANA SATAPATHY VS	// ERASAMA /63 /2014 ()
139	D-CRLA/3560/2024	STATE OF ODISHA SUDAM GARTIA VS	SARAT KUMAR JENA VS	// BARGARH RURAL /211 /2023 ()
140	D-CRLA/3562/2024	STATE OF ODISHA SRINIBAS BHOI VS	SARAT KUMAR JENA VS	// BARGARH RURAL /211 /2023 ()
141	D-CRLA/3586/2024	STATE OF ODISHA DHARMENDRA HARPAL VS	DEBASIS TRIPATHY VS	// DHARAMGARH /60 /2015 ()
142	D-CRLMA/3420/2024	STATE OF ODISHA AVINASH UTTAM CHAVHAN @ AVINASH UTTAM CHAVHAN VS	S.S.RAY (2) VS	// / /0 ()
143	D-CRLMC/3434/2024	STATE OF ODISHA SHANKAR KUMAR KANDI VS	MANOJ KUMAR MOHANTY (2) VS	// / /0 ()
144	D-CRLMC/3447/2024	STATE OF ODISHA SUBHRANSU PARIDA @ SUBHRANTA KUMAR PARIDA VS	PABITRA KUMAR NAYAK VS	// CHANDRASEKHARPUR /427 /2015 ()
145	D-CRLMC/3448/2024	STATE OF ODISHA REETIKAA PULLELA VS	H.V.B.R.K.DORA VS	// CHANDRASEKHARPUR /60 /2021 ()
146	D-CRLMC/3454/2024	STATE OF ODISHA (HOME DEPT.) RAJENDRA MAHANADIA VS	DIBYAJYOTI SAHOO VS	// DORAGUDA PS /22 /2019 ()
147	D-CRLMC/3465/2024	STATE OF ODISHA DILIP SAHOO@ DILIP KUMAR SAHOO VS STATE OF ODISHA	TAPOBANTA BARIK VS	// DHAULI PS /49 /2020 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLMC/3467/2024	TUKUNA JENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /339 /2021 () //
149	D-CRLMC/3470/2024	CHILA @ SOMANATH SWAIN VS STATE OF ODISHA	SARBESWAR BEHERA VS	//0 () //
150	D-CRLMC/3494/2024	BIDUBHUSAN BADU@BIDHU BHUSAN BADU VS STATE OF ODISHA	UMESH KUMAR LENKA VS	ANGUL TOWN /77 /2021 () //
151	D-CRLMC/3496/2024	ANJAN KUMAR ROUT VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	//0 () //
152	D-CRLMC/3521/2024	PRASANT DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /501 /2022 () //
153	D-CRLMC/3522/2024	CHOWDHURY SANJAY DASH @ SANJAY DAS VS STATE OF ODISHA	SUJIT LAL VS	SORO /253 /2022 () //
154	D-CRLMC/3528/2024	DILLIP KUMAR SENAPATI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 () //
155	D-CRLMC/3532/2024	LAXMIDHAR BHUYAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	MADHUPATNA /53 /2016 () //
156	D-CRLMC/3533/2024	NARAYAN SETHI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /59 /2011 () //
157	D-CRLMC/3538/2024	BIJAYA KUMAR AGRAWAL VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2023 () //
158	D-CRLMC/3546/2024	INDUMATI SAHOO VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /72 /2020 () //
159	D-CRLMC/3557/2024	K. ESWAR RAO	RABINDRA NATH PRUSTY	BADMAL /149 /2016

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		VS	VS	()
160	D-CRLMC/3567/2024	STATE OF ODISHA NARAYAN PRADHAN	DEBASIS MISHRA	// / / 0
		VS	VS	()
161	D-CRLMC/3569/2024	STATE OF ODISHA BHAGIRATHI JENA	DEBASIS MISHRA	// / / 0
		VS	VS	()
162	D-CRLMC/3576/2024	STATE OF ODISHA GOURAHARI DALABEHERA	UDIT RANJAN JENA	// ASKA /482 /2023
		VS	VS	()
163	D-CRLMC/3579/2024	STATE OF ODISHA SWASTIK RATH	KABIRAJ PRADHAN	// / / 0
		VS	VS	()
164	D-CRLMP/3413/2024	STATE OF ODISHA SANATAN SETHY	PRANAYA KUMAR DASH	// / / 0
		VS	VS	()
165	D-CRLMP/3543/2024	STATE OF ODISHA PURNIMA MAHARANA	DILLIP KUMAR SETHY	// / / 0
		VS	VS	()
166	D-CRLMP/3551/2024	STATE OF ODISHA DEBIPRIYA DASH	MANAS KUMAR CHAND	// / / 0
		VS	VS	()
167	D-CRLMP/3571/2024	STATE OF ODISHA PRAFULLA KUMAR JENA	PABITRA KUMAR DUTTA	// / / 0
		VS	VS	()
168	D-CRLMP/3582/2024	SUPERINTENDENT OF POLICE PRAMILA TRIPATHY	KSHIROD KUMAR ROUT	// / / 0
		VS	VS	()
169	D-CRLREV/3441/2024	STATE OF ODISHA2 GULAM ALLI KHAN	ANANTA NARAYAN PATTANAYAK	// NANDAPUR /32 /2022
		VS	VS	()
170	D-CRLREV/3444/2024	STATE OF ODISHA BANDAL SANANGI	PARTHA SARATHI DAS	// KANJIPANI /23 /2011
		VS	VS	()

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171	D-CRLREV/3484/2024	STATE OF ODISHA KRUSHNA CHANDRA PAIKA VS	ANIRUDHA DAS VS	// KHATIGUDA /1 /2019 ()
172	D-CRLREV/3498/2024	STATE OF ODISHA AYUSH KUMAR @ AYUSH LEON VS	RAMESH CHANDRA MAHARANA VS	// BHUBANESWAR G.R.P.S. /160 /2023 ()
173	D-CRLREV/3520/2024	STATE OF ODISHA NIRANJAN BEHERA VS	BASANTA KUMAR DAS VS	// UDALA /39 /2008 ()
174	D-CRLREV/3559/2024	STATE OF ODISHA ABHI @ ABHIMANYU DAS VS	AJAYA KUMAR PRADHAN VS	// / /0 ()
175	D-CRLREV/3563/2024	SUJATA MAHALIK SANJAY NAIK VS	DEBASIS MISHRA VS	// CHAMPUA /144 /2010 ()
176	D-CRP/4926/2024	STATE OF ODISHA NARAYAN RAY VS	GOPINATH MISHRA VS	// / / ()
177	D-JCRLA/3501/2024	ASST. SETTLEMENT OFFICER, JEYPORE PANKAJ NAIK VS	ADV. VS	// NAYAGARH /32 /2022 ()
178	D-MATA/4984/2024	STATE OF ODISHA RESMA JENA VS	SAUMYA RANJAN MISHRA VS	// / / ()
179	D-MATA/4993/2024	HRUDAYA RANJAN JENA JATARUPA PATTANAIK VS	ARUN KUMAR DAS VS	// / / ()
180	D-MATA/5050/2024	PRIYABRATA MOHANTY LAXMIDHAR SAMAL VS	RUDRA NARAYAN PARIJA VS	// / / ()
181	D-RSA/4990/2024	SOBHA MOHANTY @ SAMAL LAXMAN @ LAKHAN TAMUDIA VS	SWARUP KUMAR PATNAIK VS	// / / ()
		ATISH KUMAR BEHERA		//

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182	D-RSA/5015/2024	NARAYAN MOHANTY VS NARASINGH PARIDA	ANSHURAM MISHRA VS	// 0 //
183	D-TRP(C)/5011/2024	MINAKSHI PARIDA @ JENA VS JYOTI RANJAN JENA	PRAVASH CHANDRA JENA VS	// 0 //
184	D-TRPCRL/3421/2024	RASHMITA KUMARI GOUDA VS SANJEEV KUMAR GOUDA	ASHOK KUMAR DAS VS	//0 0 //
185	D-WA/4900/2024	STATE OF ODISHA VS SOURAJIT DAS	DHANANJAY MUND, A.G.A. VS	// 0 //
186	D-WA/4921/2024	STATE OF ODISHA VS UDAYANATH DASH	DEBASISH NAYAK,A.G.A VS	// 0 //
187	D-WA/4933/2024	STATE OF ODISHA VS PANCHANAN BARIK	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
188	D-WA/4937/2024	STATE OF ODISHA VS GADADHAR TARAI	DEBASIS NAYAK,A.G.A VS	// 0 //
189	D-WA/4944/2024	STATE OF ODISHA VS HAREKRUSHNA PANDA	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
190	D-WA/4946/2024	STATE OF ODISHA VS KASTURI MAJHI	SANGRAM JENA,A.G.A. VS	// 0 //
191	D-WA/4955/2024	STATE OF ODISHA VS SARAT CHANDRA DAS	DEBASIS NAYAK,A.G.A VS	// 0 //
192	D-WP(C)/4903/2024	RAMESH CHANDRA BHOI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
193	D-WP(C)/4904/2024	MUSTAFA ALLI	PRADIPTA KUMAR PATTANAYAK	//

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		VS	VS	0
194	D-WP(C)/4905/2024	STATE OF ODISHA BIRENDRA PADHAN	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
195	D-WP(C)/4906/2024	STATE OF ODISHA MOHAN CHARAN SAHU	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
196	D-WP(C)/4907/2024 WP(C)/2505/2024	STATE OF ODISHA NARAYAN SWAIN	KHIROD CHANDRA MAJHI	//
		VS	VS	0
197	D-WP(C)/4908/2024	R.T.O., KENDRAPARA MANAS KUMAR BEHERA	KALI PRASAD MOHANTY	//
		VS	VS	0
198	D-WP(C)/4909/2024 WP(C)/2501/2024	STATE OF ORISSA NILAM SANJEEV SWAIN	KHIROD CHANDRA MAJHI	//
		VS	VS	0
199	D-WP(C)/4910/2024 WP(C)/2503/2024	R.T.O., KENDRAPARA BALUNKI PRADHAN	CHANDAN MISHRA	//
		VS	VS	0
200	D-WP(C)/4911/2024	R.T.O., BBSR I SURYAKANTA PRADHAN	CHANDAN MISHRA	//
		VS	VS	0
201	D-WP(C)/4912/2024	STATE OF ODISHA INDRA TAMBA	CHANDAN MISHRA	//
		VS	VS	0
202	D-WP(C)/4913/2024 WP(C)/2502/2024	THE SPECIAL LAND ACQUISITION ZONE OFFICER, NUAPADA M/S. SBM NIRMAN CONSTRUCTION PVT. LTD. SAMBALPUR	CHANDAN MISHRA	//
		VS	VS	0
203	D-WP(C)/4914/2024	STATE OF ODISHA SUSANT KUMAR SAHU	ASHOK KUMAR PRADHAN	//
		VS	VS	0
204	D-WP(C)/4915/2024	MAURI DHARMA RAO RADHAMANI PADHI	ASHOK KUMAR PRADHAN	//
		VS	VS	0

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205	D-WP(C)/4916/2024	ISWAR PRADHAN AMRUTANSHU PRUSTY VS STATE OF ODISHA	SUJATA JENA VS	// // 0 //
206	D-WP(C)/4917/2024	SAILESH CHANDRA NAIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
207	D-WP(C)/4919/2024	SUJIT KUMAR DEY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
208	D-WP(C)/4920/2024	MADAN BARIK VS BRANCH MANAGER, BANK OF INDIA, KEONJHAR	DIGAMBAR SETHI VS	// 0 //
209	D-WP(C)/4924/2024	RITA BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //
210	D-WP(C)/4925/2024	RANI MOHAPATRA VS THE REGISTRAR, DEBT RECOVERY TRTIBUNAL, CTC	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
211	D-WP(C)/4927/2024	DHANESWAR BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //
212	D-WP(C)/4929/2024	PUSHPA BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //
213	D-WP(C)/4930/2024	SABITRI BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //
214	D-WP(C)/4931/2024	RANI MOHAPATRA VS THE REGISTRAR, DEBT RECOVERY TRIBUNAL, CUTTACK	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
215	D-WP(C)/4932/2024 WP(C)/2531/2024	AKHAYA KUMAR MOHANTY VS THE ANGUL UNITED CENTRAL COOPERATIVE BANK LTD., ANGUL	SATYABRATA MOHANTY VS	// 0 //

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216	D-WP(C)/4934/2024	NANDINI GOEL VS THE CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
217	D-WP(C)/4935/2024	BISWANATH DAS VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
218	D-WP(C)/4938/2024	SHIBA CHARAN MUDNA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
219	D-WP(C)/4939/2024	GANDHARBA MAJHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
220	D-WP(C)/4940/2024	MALLIK SIRAJUDDIN VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
221	D-WP(C)/4941/2024	PABITRA LANKA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
222	D-WP(C)/4943/2024	BUDHIMAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
223	D-WP(C)/4945/2024	BAMADEB TARAI VS GOVT. OF ORISSA	RANJAN KUMAR NAYAK VS	// 0 //
224	D-WP(C)/4947/2024	TRILOCHANA DAS VS GOVT. OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
225	D-WP(C)/4948/2024	DINESH KUMAR NAIDU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
226	D-WP(C)/4950/2024	SURYAMANI TRIPATHY VS ORISSA INFORMATION COMMISSION, BBSR	SANTOSH KUMAR DWIVEDY VS	// 0 //
227	D-WP(C)/4951/2024	PINKY MODI	BIRAJA PRASANNA DAS	//

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		VS	VS	0
228	D-WP(C)/4952/2024	STATE OF ODISHA MINATI MISHRA	BIKASH MISHRA	//
		VS	VS	0
229	D-WP(C)/4953/2024	STATE OF ODISHA SWETA SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
230	D-WP(C)/4954/2024	STATE OF ODISHA UPENDRA NATH BEHERA	DEBASIS ROUT	//
		VS	VS	0
231	D-WP(C)/4956/2024	STATE OF ODISHA KARAN SHAW	BIRAJA PRASANNA DAS	//
		VS	VS	0
232	D-WP(C)/4958/2024	STATE OF ODISHA HARAMANI SUTAR	RANJAN KUMAR BEHERA	//
		VS	VS	0
233	D-WP(C)/4959/2024	STATE OF ODISHA RAMESH KUMAR SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
234	D-WP(C)/4960/2024	STATE OF ODISHA DUKHABANDHU PRADHAN	BIRAJA PRASANNA DAS	//
		VS	VS	0
235	D-WP(C)/4961/2024	STATE OF ODISHA NIBEDITA SWAIN	ISWAR CHANDRA PRADHAN	//
		VS	VS	0
236	D-WP(C)/4962/2024	BISWARANJAN MOHARANA CHITTA RANJAN NAYAK	SUBRATA MISHRA	//
		VS	VS	0
237	D-WP(C)/4965/2024	STATE OF ODISHA MANASA KUMAR RAY	SUBRATA MISHRA	//
		VS	VS	0
238	D-WP(C)/4967/2024	STATE OF ODISHA KALPANA SARANGI	BIRANCHI KUMAR JENA	//
		VS	VS	0

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239	D-WP(C)/4968/2024	THE MEMBER, BOARD OF REVENUE, CUTTACK SURESH CHANDRA PATRA VS STATE OF ODISHA	SUBRATA MISHRA VS	// // 0 //
240	D-WP(C)/4969/2024	RAJESWARI SARAN VS STATE OF ODISHA	SATYABRATA MOHANTY (I) VS	// 0 //
241	D-WP(C)/4970/2024	BIRENDRA SAHA VS CANARA BANK, BUXI BAZAR BRANCH, CUTTACK	CHANDRAMADHAB SINGH VS	// 0 //
242	D-WP(C)/4971/2024	BIRABARA BARIK VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
243	D-WP(C)/4972/2024	PROJECT OFFICER LINGARAJ (OCP), TALCHER VS REGIONAL COMMNR. II, REGIOAL COAL MINES PROVIDENT FUND OFFICE, TALCHER	HARIPAD MOHANTY VS	// 0 //
244	D-WP(C)/4973/2024	LOHIT KUMAR PRADHAN VS STATE OF ODISHA	SMARAJIT PRADHAN VS	// 0 //
245	D-WP(C)/4974/2024	JAGANNATH RAUTO VS BERHAMPUR DEVELOPMENT AUTHORITY, (BeDA)	PRNOY MOHANTY VS	// 0 //
246	D-WP(C)/4975/2024	RABINDRA NATH RATH VS M/S. MARUTI ESTATE (INDIA) PVT. LTD. BBSR	ANIRUDH SANGANERIA VS	// 0 //
247	D-WP(C)/4978/2024	M/S. D V STEEL INDUSTRIES PVT. LTD., ROURKELA VS SPECIAL LAND ACQUISITION OFFICER-CUM-SUB-COLLECTOR, SADAR, SUNDARGARH	SAURENDRA RAUTRAY VS	// 0 //
248	D-WP(C)/4981/2024 WP(C)/2588/2024	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD., SAMBALPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
249	D-WP(C)/4982/2024	DR. CHITARANJAN DASH VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //

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250	D-WP(C)/4985/2024	M/S KUMARMUNDA LARGE SIZED MULTIPURPOSE CO-OP. SOCIETY LTD., SUNDARGARH VS COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BBSR	SANTOSH KUMAR MISHRA VS	// 0 //
251	D-WP(C)/4986/2024	PRIYAMBADA MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
252	D-WP(C)/4987/2024	TRINATH PANDA VS COMMNR.-CUM-SECY., H AND FW DEPT., BBSR	GHANASHYAM DASH VS	// 0 //
253	D-WP(C)/4988/2024	HAREKRUSHNA MISHRA VS THE BRANCH MANAGER OF INDIAN BANK, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
254	D-WP(C)/4989/2024	KSHYAMA BISWAL VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
255	D-WP(C)/4991/2024	AVINNA KUMAR MOHAPATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
256	D-WP(C)/4992/2024	REKHAMAYEE NAYAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
257	D-WP(C)/4995/2024	GOBINDA CHANDRA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
258	D-WP(C)/4997/2024	SOUBHAGYA KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
259	D-WP(C)/5000/2024	SAUBHAGYA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/5003/2024	SUSHREE LABANYABATI PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	D-WP(C)/5004/2024	PRAVAT KUMAR PADHI	ACHYUTANANDA PATTANAİK	//

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		VS	VS	0
262	D-WP(C)/5006/2024	STATE OF ODISHA PRATIMA MOHANTY	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
263	D-WP(C)/5007/2024	STATE OF ODISHA GOBINDA BAG	MANORANJAN MISHRA	//
		VS	VS	0
264	D-WP(C)/5010/2024	JITENDRA HENDIA SUSANTA MAHAPATRA	SATYANARAYAN MOHAPATRA	//
		VS	VS	0
265	D-WP(C)/5012/2024	THE MANAGEMENT OF M/S. MUTHOOT FINCORP LTD., KERALA PRASANTA KUMAR MISHRA	ANUP UDAYA SENAPATI	//
		VS	VS	0
266	D-WP(C)/5013/2024	COMMNR. BMC, BBSR SHIBA PRASAD MISHRA	SOUGAT DASH	//
		VS	VS	0
267	D-WP(C)/5014/2024	THE SECRETARY, STATE CONSUMER DISPUTE REDRESSAL COMMISSION, CUTTACK SUDHAKAR NAYAK	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
268	D-WP(C)/5016/2024	STATE OF ODISHA SHAKTI KAMADHENU WOMEN SELF HELP GROUP, DHENKANAL	AMIT PRASAD BOSE	//
		VS	VS	0
269	D-WP(C)/5017/2024	STATE OF ORISSA JAYANTI SUTAR	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
270	D-WP(C)/5018/2024	STATE OF ODISHA SHREE GOPAL JEW BIJE, PURI	SUMIT KUMAR MOHANTY	//
		VS	VS	0
271	D-WP(C)/5019/2024	TAHASILDAR, PURI DIGAMBAR SAMAL	RAMESH CHANDRA MISHRA	//
		VS	VS	0
272	D-WP(C)/5020/2024	STATE OF ODISHA SASHIKANTA NAG	KANANBALA ROY CHOUDHURY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/5021/2024	STATE OF ORISSA RANJAN KUMAR DALAI VS	RAMESH CHANDRA MISHRA VS	// // 0
274	D-WP(C)/5022/2024	STATE OF ODISHA NARAYAN CHANDRA SWAIN VS	RAMESH CHANDRA MISHRA VS	// // 0
275	D-WP(C)/5023/2024	STATE OF ODISHA BISWAJEET BEDAMATTA VS	DEBENDRA NATH MISRA VS	// // 0
276	D-WP(C)/5030/2024	THE REGIONAL PROVIDENT FUND COMMNR., BBSR PRADEEP KUMAR PRUSTY VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
277	D-WP(C)/5032/2024	SECRETARY, DEPT. OF FOREST AND ENVIRONMENT AND CLIMATE CHANGE, BBSR UDAYSHREE REALINFRA(P) LTD., KHURDA VS	ABHIJIT PATI VS	// // 0
278	D-WP(C)/5034/2024	STATE OF ODISHA SATYAJIT BEURA VS	MISS NAMITA PATTANAIAK VS	// // 0
279	D-WP(C)/5035/2024	RAJALXMI DAS RAMESH KUMAR MOHANTY VS	SUBHENDU KUMAR NAYAK VS	// // 0
280	D-WP(C)/5036/2024	THE STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	AMITABH MISHRA VS	// // 0
281	D-WP(C)/5037/2024	OFFICE OF THE LOKAYUKTA, ODISHA JAYANTI SAHOO VS	SUBHENDU KUMAR NAYAK VS	// // 0
282	D-WP(C)/5039/2024	THE STATE OF ODISHA GITANJALI BEHERA VS	SUBHENDU KUMAR NAYAK VS	// // 0
283	D-WP(C)/5040/2024	THE STATE OF ODISHA RAJENDRA PARIDA VS	AMITABH MISHRA VS	// // 0
		OFFICE OF THE LOKAYUKTA, ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/5042/2024	RAZIYA BARIK @ NAG @ RAZIYA BARIK VS THE CHAIRMAN CUM MD.MCL, BURLA	BISWAJIT MOHANTY VS	// 0 //
285	D-WP(C)/5043/2024	SUBASH SETHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
286	D-WP(C)/5045/2024	SANKHA CHANDRA TUDU VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
287	D-WP(C)/5047/2024	SHILOOSMITA MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/5048/2024	PRABIR KUMAR HARICHANDAN VS THE CHIEF ADMINISTRATOR, LORD SHREE JAGANNATH TEMPLE ADMINISTRATION	TRILOCHAN PANIGRAHI VS	// 0 //
289	D-WP(C)/5049/2024	SUKANTA KUMAR DASH VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
290	D-WP(C)/5052/2024	GOURI SANKAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/5054/2024	BHABANI SHANKAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
292	D-WP(C)/5055/2024	AKSHAYA KUMAR PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
293	D-WP(C)/5056/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
294	D-WP(C)/5059/2024	M/S. OM SARALA SECURITY SERVICES PVT. LTD. SUNDARGARH VS STATE OF ODISHA	PAMI RATH VS	// 0 //
295	D-WP(C)/5062/2024	RABINDRA KUMAR DAS	BRAJA MOHAN SARANGI	//

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	D-WP(C)/5063/2024	SOLE ARBITRATOR, JAGJIBAN RAM H KURULI NIRANJAN SAHOO	UMESH CHANDRA BEHURA	//
		VS	VS	0
297	D-WP(C)/5065/2024	CANARA BANK, PURI AJAYA MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
298	D-WP(C)/5067/2024	STATE OF ODISHA AJAMILA MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
299	D-WP(C)/5068/2024	STATE OF ODISHA ASHOK MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
300	D-WP(C)/5069/2024	STATE OF ODISHA SHIBA PRASAD SETHY	BRAJA MOHAN SARANGI	//
		VS	VS	0
301	D-WP(C)/5071/2024	R.T.O., BHADRAK BALARAM MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
302	D-WP(C)/5073/2024	STATE OF ODISHA SIBACHARAN DEY	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
303	D-WP(C)/5075/2024	STATE OF ODISHA SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	//
		VS	VS	0
304	D-WP(C)/5078/2024	SOLE ARBITRATOR, M.L.DENIS NABA KISHORE JENA	DURGA PRASAD JENA	//
		VS	VS	0
305	D-WP(C)/5080/2024	STATE OF ODISHA GOPINATH SWAIN	LAXMIKANTA MOHANTY	//
		VS	VS	0
306	D-WP(C)/5081/2024	STATE OF ODISHA M/S.SHREE BIGHNA NASAN COAL TRANSPORT COMPANY	KAJAL SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/5083/2024	COMMISSIONER OF COMMERCIAL TAX AND GST,CUTTACK HARI NARAYAN DUTTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //
308	D-WP(C)/5085/2024	DHIREN CHANDRA MUDULI VS UNION OF INDIA	SHUBHENDU KUMAR PARIDA VS	// 0 //
309	D-WP(C)/5087/2024	KHAGESWAR SAHOO VS COMMMNR, OF ENDOWMENTS, BBSR	NIROD KUMAR SAHU VS	// 0 //
310	D-WP(C)/5091/2024	M/S. GKC PROJECTS LTD. TELENGANA VS UNION OF INDIA	AMRITESH MOHANTY VS	// 0 //
311	D-WP(C)/5092/2024	M/S GKC PROJECTS LTD., HYDERABAD VS UNION OF INDIA	AMRITESH MOHANTY VS	// 0 //
312	D-WP(C)/5093/2024	M/S. PRADEEP KUMAR BEHERA VS JOINT COMMISSIONER OF STATE TAX(APPEAL),CUTTACK	KAJAL SAHOO VS	// 0 //
313	D-WP(C)/5095/2024	M/S GKC PROJECTS LTD., HYDERABAD VS UNION OF INDIA	AMRITESH MOHANTY VS	// 0 //
314	D-WP(C)/5099/2024	CHITTARANJAN SINGH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
315	D-WP(C)/5104/2024	BISWA RANJAN RAY VS TPCODL, BBSR	BIBEKANANDA BHUYAN VS	// 0 //
316	D-WP(C)/5106/2024	KEDAR JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
317	D-WP(C)/5107/2024	HEMANTA RATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/5108/2024	SUMAN SOURAV MUGUREE VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
319	D-WP(C)/5110/2024	SASIKALA NATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
320	D-WP(C)/5111/2024	KESHAB CHANDRA JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
321	D-WP(C)/5112/2024	SAMIR MOHANTY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
322	D-WP(C)/5114/2024	SK SAJID HOSSAIN VS COMMNR, COMMERCIAL TAX AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
323	D-WP(C)/5115/2024	M/S PADMANAV KHUNTIA VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL),CUTTACK	KAJAL SAHOO VS	// 0 //
324	D-WP(C)/5116/2024	D. NARASINGHA RAO VS CHIEF SECRETARY, GOVT. OF ODISHA	BRUNDABAN BARAL VS	// 0 //
325	D-WP(C)/5117/2024	SARAT KUMAR SWAIN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
326	D-ABLAPL/3408/2024	ESWAR PADHIARY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NANDANKANAN /119 /2019 0 //
327	D-ABLAPL/3410/2024	SILLI BEHERA @ SILLI SAHOO @ PRADEEP SAHOO VS STATE OF ODISHA	ADITI HOTA VS	KANIHA /147 /2023 0 //
328	D-ABLAPL/3411/2024	SOUBHAGYA BARIK VS STATE OF ODISHA	ADITI HOTA VS	BALIMI /18 /2024 0 //
329	D-ABLAPL/3412/2024	SIBARAM PRADHAN	PITAMBAR ACHARYA	SHERAGADA /464 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/3414/2024	NITUN @ LITHUN @ DHANANJAYA ROUT	RAMANI KANTA PATTANAİK	ITAMATI /296 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/3415/2024	SUDHANSU BEHERA	DEEPAK KU SAHOO	KENDRAPARA /187 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/3416/2024	HIMANSHU PATRA	JAYANTA KUMAR MAJHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/3417/2024	TAMASA KREPUTIKA @ THOMAS	S.S.RAY (2)	CHANDRAPUR /107 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/3418/2024	JANAKI @ PRIYABRATA NAYAK	PRIYA RANJAN SINGH	DHENKANAL SADAR /75 /2024
		VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/3422/2024	ANANDA MEHER	JAGABANDHU SAHU	PADAMPUR /19 /2024
		VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/3423/2024	SHAMBUNATHA MAJHI	ARIJEET MISHRA	KOREI /52 /2024
		VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/3424/2024	GANESHA @ ALOKA @ ALOK DAS	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/3425/2024	ANTARYAMI SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/3426/2024	PRAKASH DAS @ PRAKASH KUMAR DAS	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/3427/2024	GOUTAM SAHA	MAHESH SETHI	NAYAPALLI P.S. /5 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/3428/2024	STATE OF ODISHA JALANDHAR SAHU VS	SATYABRATA PANDA VS	// GOCHHAPADA /98 /2022 ()
342	D-ABLAPL/3433/2024	STATE OF ODISHA ASHUTOSHA @ SIPUN MAHALIK VS	PARTHA SARATHI NAYAK VS	// KAMAKHYANAGAR /433 /2023 ()
343	D-ABLAPL/3435/2024	STATE OF ODISHA ANIL PADHAN VS	BHABANI PRASAD PRADHAN VS	// DUNGURIPALI /16 /2024 ()
344	D-ABLAPL/3437/2024	STATE OF ODISHA PUNIA @ PURNA CHANDRA PRADHAN VS	BIDYALOK MOHAPATRA VS	// CRRI /23 /2024 ()
345	D-ABLAPL/3438/2024	STATE OF ODISHA DEEPAK PRADHAN VS	RAMAKANTA PRADHAN VS	// KRUSHANANDAPUR /18 /2024 ()
346	D-ABLAPL/3439/2024	STATE OF ODISHA MAHESH PRADHAN @ ARAYAN PRADHAN VS	RAMAKANTA PRADHAN VS	// KRUSHANANDAPUR /18 /2024 ()
347	D-ABLAPL/3440/2024	STATE OF ODISHA KARTIK CHANDRA JENA VS	SANJAYA KUMAR PATRI VS	// RAJNAGAR /671 /2023 ()
348	D-ABLAPL/3443/2024	STATE OF ODISHA GEETA MEHER VS	RANJAN KUMAR ROUT VS	// HIRAKUD /198 /2022 ()
349	D-ABLAPL/3445/2024	STATE OF ODISHA ANSAR @ ANSAR KHAN VS	ASIT KUMAR JENA VS	// DHARMASALA /18 /2024 ()
350	D-ABLAPL/3446/2024	STATE OF ODISHA BIJAY MALIK VS	ASIT KUMAR JENA VS	// JENAPUR /15 /2024 ()
351	D-ABLAPL/3449/2024	STATE OF ODISHA SIDHESHWAR SAMANTASINGHAR @ HADIA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	// INFOVALLY UPD BHUBANESWAR /19 /2024 () //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/3451/2024	MINATI ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /758 /2023 () //
353	D-ABLAPL/3455/2024	MUKTAR KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /203 /2019 () //
354	D-ABLAPL/3456/2024	SK. JUMA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /201 /2019 () //
355	D-ABLAPL/3457/2024	MUSTAK KHAN @ KALA KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /202 /2019 () //
356	D-ABLAPL/3458/2024	SHEIK @ SK. ASFER ALLI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	TANGI (KHURDA) /27 /2024 () //
357	D-ABLAPL/3459/2024	BALARAM SAHOO @ ASHOK KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN KAR VS	KENDRAPARA SADAR /44 /2024 () //
358	D-ABLAPL/3460/2024	CHITTA RANJAN RANSINGH @ KALIA VS STATE OF ODISHA	NIRANJAN BEHERA VS	KHANDAGIRI P.S. /24 /2024 () //
359	D-ABLAPL/3462/2024	UTTARA DANSANA VS STATE OF ODISHA	TAPOBANTA BARIK VS	BIJEPUR /14 /2024 () //
360	D-ABLAPL/3466/2024	JUGESWAR SHABAR VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 () //
361	D-ABLAPL/3472/2024	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	INDUASTRIAL,NISA /289 /2023 () //
362	D-ABLAPL/3476/2024	SURYA SING @ SURENDRA SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /15 /2024 () //
363	D-ABLAPL/3479/2024	MANGAL SING @ MANGU	JAYANTA KUMAR MAJHI	BALASORE SADAR /19 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/3483/2024	STATE OF ODISHA KESHABA PANGI	NIHAR RANJAN SAHOO	// CHITRAKONDA /7 /2022
		VS	VS	()
365	D-ABLAPL/3485/2024	STATE OF ODISHA TUNU@ SUBRAT PRADHAN	SATYA RANJAN MULIA	// BANARAPAL /21 /2024
		VS	VS	()
366	D-ABLAPL/3486/2024	STATE OF ODISHA JAGAT JIBAN NAYAK	AVIJIT PATNAIK	// NAYAPALLI P.S. /134 /2017
		VS	VS	()
367	D-ABLAPL/3490/2024	STATE OF ODISHA HARI KRISHNA NAYAK	LAMBODAR ACHARI	// TARASINGI /451 /2023
		VS	VS	()
368	D-ABLAPL/3492/2024	STATE OF ODISHA SURENDRA SAHU	JUGALA KISHORE PANDA	// KANTAMAL /1 /2021
		VS	VS	()
369	D-ABLAPL/3499/2024	STATE OF ODISHA MUNA KHAN@HASIM KHAN	JYOTIRMAYA SAHOO	// BEGUNIA P.S. /33 /2024
		VS	VS	()
370	D-ABLAPL/3500/2024	STATE OF ODISHA K. SURAT PATRA @ RURATHA PATRA	JYOTIRMAYA SAHOO	// CHATRAPUR /74 /2024
		VS	VS	()
371	D-ABLAPL/3505/2024	STATE OF ODISHA SUNIL MAJHI	LAXMINARAYAN RAYATSINGH	// MANCHESWAR P.S. /26 /2023
		VS	VS	()
372	D-ABLAPL/3506/2024	STATE OF ODISHA DEEPAK DATTA	JYOTIRMAYA SAHOO	// LOISINGHA(BOLANGIR) /328 /2023
		VS	VS	()
373	D-ABLAPL/3510/2024	STATE OF ODISHA MUNA KHAN @ HASIM KHAN	JYOTIRMAYA SAHOO	// JANKIA P.S. /9 /2024
		VS	VS	()
374	D-ABLAPL/3512/2024	STATE OF ODISHA KARMU NAIK	AKSHAYA KUMAR SAHOO	// BARKOTE /48 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/3513/2024	STATE OF ODISHA RAMESH PANDA @ RAMESH CHANDRA PANDA VS	SANOTSH KUMAR MOHANTY VS	// / /0 ()
376	D-ABLAPL/3515/2024	STATE OF ODISHA MAHAMMAD JAHANGIRI VS	BISWARANJAN DALAI VS	// AGALPUR /5 /2024 ()
377	D-ABLAPL/3516/2024	STATE OF ODISHA SUDARSAN PATI VS	JAGAJIBAN PRADHAN VS	// / /0 ()
378	D-ABLAPL/3518/2024	STATE OF ODISHA KIRAN KUMAR PANDA VS	AMITAV TRIPATHY VS	// BERHAMPUR TOWN /34 /2024 ()
379	D-ABLAPL/3519/2024	STATE OF ODISHA PRADIP KUMAR DAS VS	PRITAM KUMAR MOHANTY VS	// / /0 ()
380	D-ABLAPL/3524/2024	STATE OF ODISHA RASHMI RANI JENA VS	MANAS RANJAN KHATUA VS	// CHAULIAGANJA /315 /2023 ()
381	D-ABLAPL/3525/2024	STATE OF ODISHA CHHUTA SING @ BUDHIA SING VS	JAYANTA KUMAR MAJHI VS	// NILGIRI /16 /2024 ()
382	D-ABLAPL/3526/2024	STATE OF ODISHA JITU @ JITENDRA SING VS	JAYANTA KUMAR MAJHI VS	// NILGIRI /14 /2024 ()
383	D-ABLAPL/3529/2024	STATE OF ODISHA HRUDANANDA ROUT VS	KSHIROD KUMAR ROUT VS	// ABHAYACHANDPUR /250 /2023 ()
384	D-ABLAPL/3537/2024	STATE OF ODISHA MANASI MALIK VS	PRABIR KUMAR RAY VS	// BALICHANDRAPUR /48 /2024 ()
385	D-ABLAPL/3544/2024	STATE OF ODISHA MANORANJAN PAIKARAY @ BAPI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	// JODAPADAR /260 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :02/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/3545/2024	SARTHAK SUTAR VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /457 /2023 () //
387	D-ABLAPL/3547/2024	MANAS KUMAR JENA VS STATE OF ODISHA	AJAYA NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES /12 /2024 () //
388	D-ABLAPL/3549/2024	JAGANNATH PRADHAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KHALLIKOTE /56 /2024 () //
389	D-ABLAPL/3554/2024	NRUSINGHA MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	PIPLI /7 /2024 () //
390	D-ABLAPL/3555/2024	MAHAMMAD JAHANGIRI VS STATE OF ODISHA	BISWARANJAN DALAI VS	AGALPUR /216 /2023 () //
391	D-ABLAPL/3558/2024	BAGA @ CHITTARANJAN ROUT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /109 /2023 () //
392	D-ABLAPL/3561/2024	KALIA SETHY VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KANAS /132 /2023 () //
393	D-ABLAPL/3564/2024	BISHNU CHARAN MISHRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /685 /2023 () //
394	D-ABLAPL/3568/2024	CHANDINI BIBI @ CHANDINI BIWI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /4 /2022 () //
395	D-ABLAPL/3574/2024	KHIROD KUMAR SAMAL VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	MAHILA P.S.(BBSR) /198 /2023 () //
396	D-ABLAPL/3575/2024	ALOK @ SUMANTA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHEDEN /21 /2024 () //
397	D-ABLAPL/3577/2024	MADHU @ MADHUSUDAN MAHANANDA	PRASANTA KUMAR ROUTRAY	BHEDEN /20 /2024

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
398	D-ABLAPL/3580/2024	VS STATE OF ODISHA AUROBINDA DASH	VS SATYA RANJAN MULIA	() // CHANDRASEKHARPUR /442 /2023
399	D-ABLAPL/3584/2024	VS STATE OF ODISHA PRABHAKAR MAHAPATRA @ PRAVAKAR MAHAPATRA	VS KABIRAJ PRADHAN	() // BANAPUR P.S. /54 /2024
400	D-ABLAPL/3587/2024	VS STATE OF ODISHA PURNA CHANDRA NAIK	VS SUJAY SHANKER SINGHDEO	() // KEGAON /14 /2024
401	D-ABLAPL/3588/2024	VS STATE OF ODISHA MANTU PATTNAYAK	VS PRADEEP KUMAR PARIDA	() // ATHGARH /130 /2023
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :02/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/66/2023 CRLLP/66/2023	STATE OF ODISHA MP	SANGRAM DAS,S.C(VIGILANCE)	4/2024
2	D-WPC(OAC)/2514/2016 WPC(OAC)/2514/2016	BRAJA NARAYAN MOHAPATRA MP	SUBIR PALIT	11/2024
3	D-CMAPL/211/2024 CMAPL/11/2024	PRATAP KUMAR SUBUDHI MP	UMA CHARAN MISHRA	27/2024
4	D-CMAPL/492/2022 CMAPL/492/2022	NAMITA SINGH MP	PRASANTA KUMAR NAYAK	28/2024
5	D-CMAPL/203/2023 CMAPL/203/2023	MADHAB CHANDRA PATRA MP	SATYAJIT BEHERA	29/2024
6	D-TRP(C)/5011/2024 TRP(C)/ /	MINAKSHI PARIDA @ JENA MP	PRAVASH CHANDRA JENA	33/2024
7	D-CRLMP/2371/2024 CRLMP/114/2024	MADHUMITA BEHERA MP	DIGAMBARA MISHRA	33/2024
8	D-RVWPET/453/2023 RVWPET/453/2023	STATE OF ODISHA MP	SUNIL MISHRA,S.C(C.T)	37/2024
9	D-RVWPET/4877/2024 RVWPET/ /	GOVERNING BODY OF BIJU PATTNAIK DEHRESA COLLEGE FOR PARCHA MP	PRASANTA KUMAR NAYAK	38/2024
10	D-RVWPET/454/2023 RVWPET/454/2023	COMMISSIONER OF SALES TAX,ODISHA MP	SUNIL MISHRA,S.C(C.T)	39/2024
11	D-RVWPET/455/2023 RVWPET/455/2023	DEPUTY COMMISSIONER SALES TAX, JHARSUGUDA MP	SUNIL MISHRA,S.C(C.T)	40/2024
12	D-CONTC/2572/2023 CONTC/2572/2023	DR.RAGHUNATH RATH MP	M/S.B.S.TRIPATHY, A.TRIPATHY, A.SAHOO	42/2024
13	D-CONTC/4143/2023 CONTC/4143/2023	AKSHAYA KUMAR SAHU MP	SHASHI BHUSAN JENA	43/2024
14	D-CONTC/2659/2024 CONTC/219/2024	SUMIT RANJAN SAHOO MP		44/2024
15	D-CONTC/168/2020 CONTC/168/2020	CHITTARANJAN SAHU MP	MANOJ KUMAR PATI	45/2024
16	D-MATA/1626/2024 MATA/ /	SUSHANT KUMAR PATTNAIK MP	LAXMINARAYAN PATEL	46/2024
17	D-MATA/4984/2024 MATA/ /	RESMA JENA MP	SAUMYA RANJAN MISHRA	47/2024
18	D-MATA/4993/2024 MATA/ /	JATARUPA PATTANAİK MP	ARUN KUMAR DAS	48/2024
19	D-MATA/5050/2024 MATA/ /	LAXMIDHAR SAMAL MP	RUDRA NARAYAN PARIJA	49/2024
20	D-MATA/6/2022 MATA/6/2022	SOUMYA SUCHARITA SWAIN MP	N.P.PARIJA	50/2024
21	D-FAO/136/2024 FAO/5/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. MP	SOMNATH MOY	85/2024
22	D-FAO/423/2004 FAO/423/2004	SMT.PARBATI DEI MP	M/S.A.K.TRIPATHY,P.KAR,P.K.NAYAK,H.K.SAHU,S.MOHANTY,M/S. N	86/2024
23	D-SA/54/1990 SA/54/1990	LAXMAN PRADHAN MP	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	88/2024
24	D-SA/54/1990 SA/54/1990	LAXMAN PRADHAN MP	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	89/2024
25	D-SA/54/1990 SA/54/1990	LAXMAN PRADHAN MP	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	90/2024
26	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	

	SA/54/1990	MP		91/2024
27	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		92/2024
28	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		93/2024
29	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		94/2024
30	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		95/2024
31	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		96/2024
32	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		97/2024
33	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		98/2024
34	D-SA/54/1990	LAXMAN PRADHAN	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,G.R.MAHAPATRA,A	
	SA/54/1990	MP		99/2024
35	D-CRLREV/3444/2024	BANDAL SANANGI	PARTHA SARATHI DAS	
	CRLREV/ /	MP		100/2024
36	D-CRLREV/3444/2024	BANDAL SANANGI	PARTHA SARATHI DAS	
	CRLREV/ /	MP		101/2024
37	D-CRLREV/3444/2024	BANDAL SANANGI	PARTHA SARATHI DAS	
	CRLREV/ /	MP		102/2024
38	D-CRLREV/3484/2024	KRUSHNA CHANDRA PAIKA	ANIRUDHA DAS	
	CRLREV/ /	MP		103/2024
39	D-CRLREV/309/2022	ELINA PATI	SABITA RANJAN PATTNAIK	
	CRLREV/309/2022	MP		104/2024
40	D-CRLREV/3520/2024	NIRANJAN BEHERA	BASANTA KUMAR DAS	
	CRLREV/ /	MP		105/2024
41	D-CRLREV/3520/2024	NIRANJAN BEHERA	BASANTA KUMAR DAS	
	CRLREV/ /	MP		106/2024
42	D-CRLREV/564/2024	ROHAN MEHER	DIBYA PRAKASH MISHRA	
	CRLREV/ /	MP		107/2024
43	D-CRLREV/389/2023	PURNA CHANDRA DAS	ABHAYA KUMAR PARIDA	
	CRLREV/389/2023	MP		108/2024
44	D-CRLREV/3563/2024	SANJAY NAIK	DEBASIS MISHRA	
	CRLREV/ /	MP		109/2024
45	D-CRLREV/3563/2024	SANJAY NAIK	DEBASIS MISHRA	
	CRLREV/ /	MP		110/2024
46	D-CMP/4901/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	CMP/82/2024	MP		115/2024
47	D-CMP/4928/2024	DEEPIKA DASH	RANJAN KUMAR ROUT	
	CMP/ /	MP		116/2024
48	D-CMP/4949/2024	BALARAM NAYAK	SWARUP KUMAR PATNAIK	
	CMP/ /	MP		117/2024
49	D-CMP/5026/2024	SATAYABHAMA BEHERA	PRAMOD KUMAR SAHOO	
	CMP/ /	MP		118/2024
50	D-CMP/5097/2024	BIBEKINI MISHRA	RAJJEET ROY	
	CMP/ /	MP		119/2024
51	D-CMP/5103/2024	BIJAY KUMAR TRIPATHY	JAGAJIBAN PRADHAN	
	CMP/ /	MP		120/2024
52	D-RSA/404/2024	BIDYADHAR MISHRA	MANAS RANJAN DASH	
	RSA/2/2024	MP		135/2024
53	D-RSA/4990/2024	LAXMAN @ LAKHAN TAMUDIA	SWARUP KUMAR PATNAIK	
	RSA/ /	MP		136/2024
54	D-BLAPL/10032/2023	ANITA DEVI @ KHASHWAHA		
	BLAPL/10032/2023	MP		137/2024
55	D-RSA/242/2003	KESHI DEI	M/S. P.K.SAHOO,BIJAYA KUMAR ROUTHAY,ANANYA ROUTHAY,S.K.	
	RSA/242/2003	MP		137/2024
56	D-BLAPL/13782/2023	ABHISHEK MOHANTA	RABI NARAYAN BEHERA	
	BLAPL/13782/2023	MP		138/2024
57	D-BLAPL/12334/2023	SARMIT URMA @ MILU	AKSHAYA KUMAR SAHOO	
	BLAPL/12334/2023	MP		139/2024

58	D-ABLAPL/15352/2023 ABLAPL/15352/2023	PRABHUTI PANI @ SANU MP		236/2024
59	D-ABLAPL/1540/2024 ABLAPL/566/2024	RAMESH KANHAR MP		237/2024
60	D-ABLAPL/177/2024 ABLAPL/23/2024	PRAVATA KUMAR DALEI @ PRAVAT DALEI MP		238/2024
61	D-CRLMC/4038/2023 CRLMC/4038/2023	MOHAN NAGABANSHA MP	ASHOK DAS	239/2024
62	D-ABLAPL/14093/2023 ABLAPL/14093/2023	PRAMOD KUMAR MOHAPATRA @ GANESH MP		239/2024
63	D-CRLMC/3434/2024 CRLMC/ /	SHANKAR KUMAR KANDI MP	MANOJ KUMAR MOHANTY (2)	240/2024
64	D-CRLMC/3454/2024 CRLMC/ /	RAJENDRA MAHANADIA MP	DIBYAJYOTI SAHOO	241/2024
65	D-CRLMC/3465/2024 CRLMC/ /	DILIP SAHOO@ DILIP KUMAR SAHOO MP	TAPOBANTA BARIK	242/2024
66	D-CRLMC/3522/2024 CRLMC/ /	CHOWDHURY SANJAY DASH @ SANJAY MP	SAJIT LAL	243/2024
67	D-CRLMC/3532/2024 CRLMC/ /	LAXMIDHAR BHUYAN MP	RUDRA NARAYAN PARIJA	244/2024
68	D-CRLMC/3538/2024 CRLMC/ /	BIJAYA KUMAR AGRAWAL MP	PRABODHA CHANDRA NAYAK	245/2024
69	D-CRLMC/3557/2024 CRLMC/ /	K. ESWAR RAO MP	RABINDRA NATH PRUSTY	246/2024
70	D-CRLMC/4319/2023 CRLMC/4319/2023	SIBARAM PADHY@PADHI MP		247/2024
71	D-CRLMC/3579/2024 CRLMC/ /	SWASTIK RATH MP	KABIRAJ PRADHAN	248/2024
72	D-MACA/1164/2024 MACA/ /	SANTOSH JENA MP	SASMITA NAYAK	252/2024
73	D-MACA/1092/2024 MACA/37/2024	DIVL. MANAGER, UNITED INDIA INSURANCE MP	SOBRATISUTIBISHY BRANCH	253/2024
74	D-MACA/4818/2024 MACA/ /	SANJAYA NAYAK MP	KAPILA CHARAN NAYAK	254/2024
75	D-MACA/4820/2024 MACA/ /	BHANUMATI ROUT @ NAYAK MP	KAPILA CHARAN NAYAK	255/2024
76	D-MACA/1810/2024 MACA/ /	M/S ICICI LOMBARD G.I. CO. LTD. MP	ANUPAM DASH	256/2024
77	D-MACA/2378/2024 MACA/ /	DIVL. MANAGER, ORIENTAL INSURANCE MP	R.K. TRIBATHY	257/2024
78	D-MACA/190/2023 MACA/190/2023	MAGMA HDI G.I.CO. LTD. MP	ADAM ALI KHAN	258/2024
79	D-MACA/190/2023 MACA/190/2023	MAGMA HDI G.I.CO. LTD. MP	ADAM ALI KHAN	259/2024
80	D-MACA/190/2023 MACA/190/2023	MAGMA HDI G.I.CO. LTD. MP	ADAM ALI KHAN	260/2024
81	D-CRLA/3463/2024 CRLA/ /	RUMANCHALBANCHHOR @ ROMANCHA MP	SEBANSINGH RUMAR TRIPATHY	274/2024
82	D-CRLA/3463/2024 CRLA/ /	RUMANCHALBANCHHOR @ ROMANCHA MP	SEBANSINGH RUMAR TRIPATHY	275/2024
83	D-CRLA/3463/2024 CRLA/ /	RUMANCHALBANCHHOR @ ROMANCHA MP	SEBANSINGH RUMAR TRIPATHY	276/2024
84	D-CRLA/912/2023 CRLA/912/2023	UMESH CHANDRA MOHAPATRA MP	HEMANT KUMAR MUND	277/2024
85	D-CRLA/912/2023 CRLA/912/2023	UMESH CHANDRA MOHAPATRA MP	HEMANT KUMAR MUND	278/2024
86	D-CRLA/640/2019 CRLA/640/2019	LUKASH KUTRUKA MP	M/S.BIRAJA PRASANNA DAS	279/2024
87	D-CRLA/3507/2024 CRLA/ /	DILLIP KUMAR SAHU MP	JYOTIRMAYA SAHOO	280/2024
88	D-CRLA/3507/2024 CRLA/ /	DILLIP KUMAR SAHU MP	JYOTIRMAYA SAHOO	281/2024
89	D-CRLA/1385/2023	KRISHNA PRADHAN	BIJAYALAXMI TRIPATHY	

	CRLA/1385/2023	MP		282/2024
90	D-WA/4900/2024 WA/ /	STATE OF ODISHA MP	DHANANJAY MUND, A.G.A.	357/2024
91	D-WA/4900/2024 WA/ /	STATE OF ODISHA MP	DHANANJAY MUND, A.G.A.	358/2024
92	D-WA/4921/2024 WA/ /	STATE OF ODISHA MP	DEBASISH NAYAK,A.G.A	359/2024
93	D-WA/4921/2024 WA/ /	STATE OF ODISHA MP	DEBASISH NAYAK,A.G.A	360/2024
94	D-WA/4921/2024 WA/ /	STATE OF ODISHA MP	DEBASISH NAYAK,A.G.A	361/2024
95	D-WA/4933/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	362/2024
96	D-WA/4933/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	363/2024
97	D-WA/4933/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	364/2024
98	D-WA/4946/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA	365/2024
99	D-WA/4946/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA	366/2024
100	D-WA/4946/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA	367/2024
101	D-WA/4937/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	368/2024
102	D-WA/4937/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	369/2024
103	D-WA/4944/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY, A.S.C.	370/2024
104	D-WA/4937/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	371/2024
105	D-WA/4944/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY, A.S.C.	372/2024
106	D-WA/4944/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY, A.S.C.	373/2024
107	D-WA/4955/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	374/2024
108	D-WA/4955/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	375/2024
109	D-WA/4955/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	376/2024
110	D-WA/1752/2023 WA/1752/2023	STATE OF ODISHA MP	SASWAT DAS,A.G.A	377/2024
111	D-WP(C)/5478/2023 WP(C)/5478/2023	PRAFULLA MAHANANDIA MP	KANANBALA ROY CHOUDHURY	1772/2024
112	D-WP(C)/4908/2024 WP(C)/ /	MANAS KUMAR BEHERA MP	KALI PRASAD MOHANTY	1773/2024
113	D-WP(C)/41138/2023 WP(C)/41138/2023	DAMA BISWAL MP	KALI PRASAD MOHANTY	1774/2024
114	D-WP(C)/4911/2024 WP(C)/ /	SURYAKANTA PRADHAN MP	PRADEEP KUMAR MOHANTY	1775/2024
115	D-WP(C)/2426/2017 WP(C)/2426/2017	MAMITA PARIDA MP	M/S.SOUBHAGYA S.DAS	1776/2024
116	D-WP(C)/15445/2023 WP(C)/15445/2023	GENERAL MANAGER, MAHANADI COALFIELD, MP	FENINDY POKUMKRAMBHARA	1777/2024
117	D-WP(C)/15448/2023 WP(C)/15448/2023	GENERAL MANAGER, MAHANADI COALFIELD, MP	FENINDY POKUMKRAMBHARA	1778/2024
118	D-WP(C)/4925/2024 WP(C)/ /	RANI MOHAPATRA MP	SUPRIYO RANJAN MAHAPATRA	1779/2024
119	D-WP(C)/4925/2024 WP(C)/ /	RANI MOHAPATRA MP	SUPRIYO RANJAN MAHAPATRA	1780/2024
120	D-WP(C)/4931/2024 WP(C)/ /	RANI MOHAPATRA MP	SUPRIYO RANJAN MAHAPATRA	1781/2024

121	D-WP(C)/4931/2024 WP(C)/ /	RANI MOHAPATRA MP	SUPRIYO RANJAN MAHAPATRA	1782/2024
122	D-WP(C)/4932/2024 WP(C)/2531/2024	AKHAYA KUMAR MOHANTY MP	SATYABRATA MOHANTY	1783/2024
123	D-WP(C)/4934/2024 WP(C)/ /	NANDINI GOEL MP	BHABANI PRASAD MOHANTY	1785/2024
124	D-WP(C)/4935/2024 WP(C)/ /	BISWANATH DAS MP	PRAFULLA KUMAR KAR	1786/2024
125	D-WP(C)/4939/2024 WP(C)/ /	GANDHARBA MAJHI MP	DIGAMBARA MISHRA	1787/2024
126	D-WP(C)/4941/2024 WP(C)/ /	PABITRA LANKA MP	DIGAMBARA MISHRA	1788/2024
127	D-WP(C)/3882/2024 WP(C)/2527/2024	MAHANADI COALFIELDS LIMITED, SAMBALPUR MP	ANIL KUMAR MOHANTY	1789/2024
128	D-WP(C)/22514/2022 WP(C)/22514/2022	RAJDHANI COIR, BBSR MP	RAMACHANDRA PANIGRAHY	1790/2024
129	D-WP(C)/32593/2023 WP(C)/32593/2023	PRADYUMNA MOHAPATRA MP	KANANBALA ROY CHOUDHURY	1791/2024
130	D-WP(C)/1637/2024 WP(C)/875/2024	TATHAGATA SATAPATHY MP	NIRMAL CHANDRA MOHANTY	1792/2024
131	D-WP(C)/4961/2024 WP(C)/ /	NIBEDITA SWAIN MP	ISWAR CHANDRA PRADHAN	1793/2024
132	D-WP(C)/38391/2023 WP(C)/38391/2023	ASHOK KUMAR MISHRA MP	DR. BINODA KUMAR MISHRA	1794/2024
133	D-WP(C)/4962/2024 WP(C)/ /	CHITTA RANJAN NAYAK MP	SUBRATA MISHRA	1795/2024
134	D-WP(C)/4962/2024 WP(C)/ /	CHITTA RANJAN NAYAK MP	SUBRATA MISHRA	1796/2024
135	D-WP(C)/4965/2024 WP(C)/ /	MANASA KUMAR RAY MP	SUBRATA MISHRA	1797/2024
136	D-WP(C)/4965/2024 WP(C)/ /	MANASA KUMAR RAY MP	SUBRATA MISHRA	1798/2024
137	D-WP(C)/4968/2024 WP(C)/ /	SURESH CHANDRA PATRA MP	SUBRATA MISHRA	1799/2024
138	D-WP(C)/4968/2024 WP(C)/ /	SURESH CHANDRA PATRA MP	SUBRATA MISHRA	1800/2024
139	D-WP(C)/4969/2024 WP(C)/ /	RAJESWARI SARAN MP	SATYABRATA MOHANTY (1)	1801/2024
140	D-WP(C)/4791/2024 WP(C)/2536/2024	DAYANIDHI NAYAK MP	PRAFULLA KUMAR MOHAPATRA	1802/2024
141	D-WP(C)/4971/2024 WP(C)/ /	BIRABARA BARIK MP	SUBRATA MISHRA	1803/2024
142	D-WP(C)/4973/2024 WP(C)/ /	LOHIT KUMAR PRADHAN MP	SMARAJIT PRADHAN	1804/2024
143	D-WP(C)/4973/2024 WP(C)/ /	LOHIT KUMAR PRADHAN MP	SMARAJIT PRADHAN	1805/2024
144	D-WP(C)/4974/2024 WP(C)/ /	JAGANNATH RAUTO MP	PRONOY MOHANTY	1806/2024
145	D-WP(C)/4975/2024 WP(C)/ /	RABINDRA NATH RATH MP	ANIRUDH SANGANERIA	1807/2024
146	D-WP(C)/28187/2022 WP(C)/28187/2022	MURGARAJ PANDA MP		1808/2024
147	D-WP(C)/13227/2023 WP(C)/13227/2023	RAMA CHANDRA BEHERA MP	RANJAN KUMAR ROUT	1809/2024
148	D-WP(C)/41923/2023 WP(C)/41923/2023	AKSHAYA KUMAR MOHANTY MP	SUSANTA KUMAR DASH	1810/2024
149	D-WP(C)/4988/2024 WP(C)/ /	HAREKRUSHNA MISHRA MP	TRILOCHAN PANIGRAHI	1811/2024
150	D-WP(C)/5000/2024 WP(C)/ /	SAUBHAGYA SAHU MP	KUNAL KUMAR SWAIN	1812/2024
151	D-WP(C)/4997/2024 WP(C)/ /	SOUBHAGYA KUMAR PRADHAN MP	AMITAV TRIPATHY	1813/2024
152	D-WP(C)/5003/2024	SUSHREE LABANYABATI PARIDA	KUNAL KUMAR SWAIN	

	WP(C)/ /	MP		1814/2024
153	D-WP(C)/5007/2024	GOBINDA BAG	MANORANJAN MISHRA	
	WP(C)/ /	MP		1815/2024
154	D-WP(C)/14049/2019	BHAKTA PADARBINDA RATH	M/S.DURGESH NARAYAN RATH	
	WP(C)/14049/2019	MP		1816/2024
155	D-WP(C)/5013/2024	SHIBA PRASAD MISHRA	SOUGAT DASH	
	WP(C)/ /	MP		1817/2024
156	D-WP(C)/5013/2024	SHIBA PRASAD MISHRA	SOUGAT DASH	
	WP(C)/ /	MP		1818/2024
157	D-WP(C)/5016/2024	SHAKTI KAMADHENU WOMEN SELF HEL	AGROPRASADHOSSEAL	
	WP(C)/ /	MP		1819/2024
158	D-WP(C)/5020/2024	SASHIKANTA NAG	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		1820/2024
159	D-WP(C)/41758/2023	KRUSHNA CHANDRA BEHERA		
	WP(C)/41758/2023	MP		1821/2024
160	D-WP(C)/5036/2024	PRASANTA KUMAR MOHANTY	AMITABH MISHRA	
	WP(C)/ /	MP		1822/2024
161	D-WP(C)/5036/2024	PRASANTA KUMAR MOHANTY	AMITABH MISHRA	
	WP(C)/ /	MP		1823/2024
162	D-WP(C)/5040/2024	RAJENDRA PARIDA	AMITABH MISHRA	
	WP(C)/ /	MP		1824/2024
163	D-WP(C)/5040/2024	RAJENDRA PARIDA	AMITABH MISHRA	
	WP(C)/ /	MP		1825/2024
164	D-WP(C)/5043/2024	SUBASH SETHI	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		1826/2024
165	D-WP(C)/32714/2022	BARUN KUMAR SETH	S.P.NATH	
	WP(C)/32714/2022	MP		1827/2024
166	D-WP(C)/5047/2024	SHILOOSMITA MOHANTA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		1828/2024
167	D-WP(C)/5048/2024	PRABIR KUMAR HARICHANDAN	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		1829/2024
168	D-WP(C)/5056/2024	MANOJ KUMAR JENA	BISWAJIT NAYAK	
	WP(C)/ /	MP		1830/2024
169	D-WP(C)/21027/2015	UTKAL SHABAR MAHASANGH		
	WP(C)/21027/2015	MP		1831/2024
170	D-WP(C)/26650/2023	RATIKANTA CHHOTARAY		
	WP(C)/26650/2023	MP		1832/2024
171	D-WP(C)/5062/2024	RABINDRA KUMAR DAS	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		1833/2024
172	D-WP(C)/3697/2024	M/S. MSP SPONGE IRON LTD. KEONJHAR	KARTIK KURMY	
	WP(C)/ /	MP		1834/2024
173	D-WP(C)/2791/2024	SABYASACHI SINGH		
	WP(C)/1204/2024	MP		1835/2024
174	D-WP(C)/5073/2024	SIBACHARAN DEY	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		1836/2024
175	D-WP(C)/5075/2024	SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		1837/2024
176	D-WP(C)/22927/2021	RAGHUNATH CHINNARA	ASHOK PATTANAIK	
	WP(C)/22927/2021	MP		1838/2024
177	D-WP(C)/22957/2021	HIMANSU SEKHAR PATTANAIK	ASHOK PATTANAIK	
	WP(C)/22957/2021	MP		1839/2024
178	D-WP(C)/22991/2021	AVARANI MOHANTY	ASHOK PATTANAIK	
	WP(C)/22991/2021	MP		1840/2024
179	D-WP(C)/5085/2024	DHIREN CHANDRA MUDULI	SHUBHENDU KUMAR PARIDA	
	WP(C)/ /	MP		1841/2024
180	D-WP(C)/5091/2024	M/S. GKC PROJECTS LTD. TELENGANA	AMRITESH MOHANTY	
	WP(C)/ /	MP		1842/2024
181	D-WP(C)/5092/2024	M/S GKC PROJECTS LTD., HYDERABAD	AMRITESH MOHANTY	
	WP(C)/ /	MP		1843/2024
182	D-WP(C)/5095/2024	M/S GKC PROJECTS LTD., HYDERABAD	AMRITESH MOHANTY	
	WP(C)/ /	MP		1844/2024
183	D-WP(C)/5099/2024	CHITTARANJAN SINGH	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		1845/2024

184	D-WP(C)/5093/2024 WP(C)/ /	M/S. PRADEEP KUMAR BEHERA MP	KAJAL SAHOO	1846/2024
185	D-WP(C)/5104/2024 WP(C)/ /	BISWA RANJAN RAY MP	BIBEKANANDA BHUYAN	1847/2024
186	D-WP(C)/5114/2024 WP(C)/ /	SK SAJID HOSSAIN MP	ANUP NARAYAN MOHANTY	1848/2024
187	D-WP(C)/5115/2024 WP(C)/ /	M/S PADMANAV KHUNTIA MP	KAJAL SAHOO	1849/2024